

CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 88/TT/2012

Subject : Determination of transmission tariff from anticipated DOCO to 31.3.2014 for (a) LILO of 400 kV S/C Neelmangal-Hoody transmission line, LILO of 400 kV S/C Somanhally-Hoody transmission line at Yelahanka with 1X63 MVAR 420 kV Bus Reactor at Yelahanka (anticipated DOCO 21.7.2012) and (b) 400/220 kV, 2X500 MVA ICT's alongwith associated bays and 220 kV downstream system at Yelahanka GIS S/S (anticipated DOCO 1.7.2012) under system strengthening-XII in Southern Regional Grid.

Date of hearing : 10.10.2013

Coram : Shri V.S. Verma, Member
Shri M. Deena Dayalan, Member
Shri A.K. Singhal, Member

Petitioner : PGCIL, New Delhi

Respondents : Tamil Nadu Generation and Distribution Corporation
& 14 others

Parties present : Shri S.S Raju, PGCIL
Shri M.M. Mondal, PGCIL
Smt. Sangeeta Edwards, PGCIL

Record of Proceedings

The petition was listed for hearing as the assets covered in the petition have not been declared commercial operation even after a lapse of period of 15 months from the scheduled date of commissioning.



2. The representative of the petitioner submitted that the assets in the instant petition would be commissioned in 3 to 4 months time.

3. The Commission adjourned the matter sine-die and directed the petitioner to revive the matter one month before the commissioning of the asset.

By the order of the Commission,

sd/-
T. Rout
Chief (Law)

